However, in the negotiation of a long term delivery financing supported by US Ex-Im guarantee at very competitive rates, Ex-Im financing envisages a finance lease structure on similar lines as a higher purchase agreement.

Renaming of Madurai airport

3379. DR. K. MALAISAMY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been a proposal to name Madurai airport after Pasumpon Muthuramalinga Thevar who was a great, well-known, virtuous and respected leader not only in Tamil Nadu but also elsewhere;
 - (b) if so, when it can be done;
 - (c) whether there is any hurdle in doing so; and
- (d) if so, the details thereof with special reference to the remarks and recommendations of the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (d) Yes, Sir. There is a request from Government of Tamil Nadu to name Madurai airport after "Pasumpon Muthuramalinga Thevar Airport". The request of Government of Tamil Nadu is being examined.

Losses of NACIL

3380. SHRI BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that National Aviation Company of India Limited (NACIL) is expected to incur huge loss of Rs. 5400 crore during 2009-10;
- (b) what are the main expenditure of NACIL for running the Air India which leads to such a huge loss;
- (c) whether a huge amount of Rs. 1741 crore on account of fuel charges is due till January, 2010 and has not been paid so far;
- (d) whether NACIL has devised any plan for cost reduction and revenue enhancement and focus on earning profits; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Air India is expected to incur a loss of Rs. 5,400 crores approximately during the year 2009-10.

- (b) 77% of expenditure of NACIL is on account of:
 - (i) Aircraft fuel (ii) Staff costs; (iii) Interest on working capital borrowings and aircraft loans (iv) Hire of Aircraft; (v) Maintenance of Aircraft and (vi) Landing, Handling and Navigational charges.